

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 4, 2007

No. 78 /JR(S)/2007

Sri **Sunit Chand (Sonu)**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate, Aligarh vice Smt. Manorama

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aligarh.

No. 79 /JR(S)/2007

Smt. **Manorama**, Additional Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Aligarh vice Sri Phool Chandra Patel.

No. 80 /JR(S)/2007

Sri **Phool Chandra Patel**, Civil Judge, Senior Division, Aligarh to be Judge Small Causes Court, Aligarh vice Sri Bhairav Lal.

No. 81 /JR(S)/2007

Pursuant to Government appointment/Notification No. 8630/II-4-2006-32(2)/2005 TC dated 9.2.2007 Sri **Bhairav Lal**, Judge Small Causes Court, Aligarh on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Aligarh against Fast Track Court.

No. 82 /JR(S)/2007

Sri **Chhatradhari Singh Yadav**, Additional Chief Judicial Magistrate, Varanasi to be Special Chief Judicial Magistrate, Varanasi vice Sri Suresh Chandra Arya.

No. 83 /JR(S)/2007

Sri **Suresh Chandra Arya**, Special Chief Judicial Magistrate, Varanasi to be Civil Judge, Senior Division, Varanasi vice Sri Anirudh Maurya.

No. 84 /JR(S)/2007

Sri **Anirudh Maurya**, Civil Judge, Senior Division, Varanasi to be Chief Judicial Magistrate, Varanasi vice Sri Prakash Nath Srivastava.

No. 85 /JR(S)/2007

Sri **Prakash Nath Srivastava**, Chief Judicial Magistrate, Varanasi to be Judge Small Causes Court, Varanasi vice Ram Kripal.

No. 86 /JR(S)/2007

Pursuant to Government appointment/Notification No. 598 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Ram Kripal**, Judge Small Causes Court, Varanasi on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Mainpuri against Fast Track Court.

No. 87 /JR(S)/2007

Sri **Sanjay Kumar Verma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Bijnor vice Smt. Rajani Singh

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

No. 88 /JR(S)/2007

Smt. **Rajani Singh**, Additional Chief Judicial Magistrate, Bijnor to be Civil Judge, Senior Division, Bijnor vice Sri Brijendra Kumar Tyagi.

No. 89 /JR(S)/2007

Sri **Brijendra Kumar Tyagi**, Civil Judge, Senior Division, Bijnor to be Chief Judicial Magistrate, Bijnor vice Mukesh Kumar Singhal.

No. 90 /JR(S)/2007

Sri **Mukesh Kumar Singhal**, Chief Judicial Magistrate, Bijnor to be Judge Small Causes Court, Bijnor vice Sri Ram Kumar-II.

No. 91 /JR(S)/2007

Pursuant to Government appointment/Notification No. 598 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Ram Kumar-II**, Judge Small Causes Court, Bijnor on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Kairana (Muzaffarnagar) against Fast Track Court.

No. 92 /JR(S)/2007

Sri **Nasir Ahamad-III**, Additional Chief Judicial Magistrate, Banda to be Civil Judge, Senior Division, Banda vice Sri Jagdish Kumar.

No. 93 /JR(S)/2007

Sri **Jagdish Kumar**, Civil Judge, Senior Division, Banda to be Chief Judicial Magistrate, Banda vice Sri Ram Chandra-V.

No. 94 /JR(S)/2007

Pursuant to Government appointment/Notification No. 598 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Ram Chandra-V**, Chief Judicial Magistrate, Banda on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Banda against Fast Track Court.

No. 95 /JR(S)/2007

Sri **Vijay Kumar Azad**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate, Meerut vice Sri Khaliquzzama

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 96 /JR(S)/2007

Sri **Khaliquzzama**, Additional Chief Judicial Magistrate, Meerut to be Special Chief Judicial Magistrate, Meerut vice Sri Rajesh Kumar-I.

No. 97 /JR(S)/2007

Sri **Rajesh Kumar-I**, Special Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Meerut vice Smt. Alpana

No. 98 /JR(S)/2007

Smt.**Alpana**, Civil Judge, Senior Division, Meerut to be Judge Small Causes Court, Meerut vice Dr.(Smt.) Vidushi Singh.

No. 99 /JR(S)/2007

Pursuant to Government appointment/Notification No. 598 /II-4-07-32(2)/2005 dated 23.3.2007 Dr.(Smt.) **Vidushi Singh**, Judge Small Causes Court, Meerut on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Agra against Fast Track Court.

No. 100 /JR(S)/2007

Sri **Chandra Bhanu Singh**, Civil Judge, Senior Division, Kaushambi to be Chief Judicial Magistrate, Kaushambi vice Sri Ashok Kumar Premi.

No. 101 /JR(S)/2007

Pursuant to Government appointment/Notification No. 598 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Ashok Kumar Premi**, Chief Judicial Magistrate, Kaushambi on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Bulandshahar against Fast Track Court.

No. 102 /JR(S)/2007

Sri **Kiran Pal Singh**, Additional Chief Judicial Magistrate, Mathura to be Civil Judge, Senior Division, Mathura vice Sri Sham Kumar.

No. 103 /JR(S)/2007

Sri **Sham Kumar**, Civil Judge, Senior Division, Mathura to be Chief Judicial Magistrate, Mathura vice Sri Markandey Rai.

No. 104 /JR(S)/2007

Pursuant to Government appointment/Notification No. 598 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Markandey Rai**, Chief Judicial Magistrate, Mathura on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Muzaffarnagar against Fast Track Court.

No. 105 /JR(S)/2007

Sri **Ram Pyare**, Civil Judge, Senior Division, Chandausi () to be Chief Judicial Magistrate, Moradabad vice Sri Syed Sarvar Husain Rizvi.

No. 106 /JR(S)/2007

Sri **Syed Sarvar Husain Rizvi**, Chief Judicial Magistrate, Moradabad to be Judge Small Causes Court, Moradabad vice Sri Nalin Kant Tyagi.

No. 107 /JR(S)/2007

Pursuant to Government appointment/Notification No. 598 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Nalin Kant Tyagi**, Judge Small Causes Court, Moradabad on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Moradabad against Fast Track Court.

No. 108 /JR(S)/2007

Smt. **Vandana Singh**, Additional Chief Judicial Magistrate, Gautambudh Nagar to be Civil Judge, Senior Division, Gautambudh Nagar vice Sri Ashok Kumar Singh.

No. 109 /JR(S)/2007

Sri **Ashok Kumar Singh-V**, Civil Judge, Senior Division, Gautambudh Nagar to be Chief Judicial Magistrate, Gautambudh Nagar vice Shamsheer Khan.

No. 110 /JR(S)/2007

Pursuant to Government appointment/Notification No. 598 /II-4-07-32(2)/2005 dated 23.3.2007 Sri **Shamsheer Khan**, Chief Judicial Magistrate, Gautambudh Nagar on promotion to U.P. Higher Judicial Service Under Rule 22(3) in Stop Gap Arrangement to be Additional District & Sessions Judge, Aligarh against Fast Track Court.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 95 / JR (S)/ 2007, Dated: Allahabad: April 4, 2007

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
7. The District & Sessions Judges, Aligarh, Varanasi, Bijnor, Banda, Meerut, Kaushambi, Mathura, Moradabad, Gautambudh Nagar Mainpuri, Muzaffarnagar, Bulandshahar & Agra. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. (i) Sri Bhairav Lal, Judge Small Causes Court, Aligarh.
- (ii) Sri Ram Kripal, Judge Small Causes Court, Varanasi.
- (iii) Sri Ram Kumar, Judge Small Causes Court, Bijnor.
- (iv) Sri Ram Chandra-V, Chief Judicial Magistrate, Banda.
- (v) Dr. (Smt.) Vidushi Singh, Judge Small Causes Court, Meerut.
- (vi) Sri Ashok Kumar Premi, Chief Judicial Magistrate, Kaushambi.
- (vii) Sri Markandey Rai, Chief Judicial Magistrate, Mathura.
- (viii) Sri Nalin Kant Tyagi, Judge Small Causes Court, Moradabad.
- (ix) Sri Shamsher Khan, Chief Judicial Magistrate, Gautambudh Nagar.

The officers mentioned above shall hand over charge from their present posts and proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (I), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Assistant Registrar (Budget), High Court, Allahabad.
14. The Assistant Registrar (FTC Cell), High Court, Allahabad
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Aligarh, Varanasi, Bijnor, Banda, Meerut, Kaushambi, Mathura, Moradabad, Gautambudh Nagar Mainpuri, Muzaffarnagar, Bulandshahar & Agra. (Information available on E-mail).
18. P.S. to Hon'ble Administrative Judge, Fast Track Courts, High Court, Allahabad

BY ORDER OF THE COURT

Sd/-
(Pratyush Kumar)
JOINT REGISTRAR (SERVICES)